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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.495/2004

Wednesday, this the 25th day of February, 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman  
Hon'ble Shri S. K. Naik, Member (A)

Ms. Sudha Choudhary  
wife of Shri Rajeev Kumar  
working as Accounts Assistant (AA)  
Northern Railway, Kashmere Gate,  
Delhi,  
r/o House No.217 D, DG -II  
Vikas Puri, New Delhi-18

..Applicant  
(By Advocate: Shri S.K. Sawhney)

Versus

1. Union of India through  
Secretary, Railway Board  
Rail Bhawan, New Delhi
2. FA & CAO (Construction)  
Northern Railway, Kashmere Gate  
Delhi-6
3. Deputy Director (Estb.)  
Sports, Rail Bhawan  
Railway Board, New Delhi
4. Ms. Bakhtaver Bhullar  
Asstt. Sports Officer  
DCW (Railways) Patiala
5. Ms. Madhu Yadav  
Asstt. Sports Officer  
West Central Railway, Jabalpur
6. Shri Gian Singh  
Asstt. Sports Officer  
East Central Railway, Hazipur

..Respondents

O R D E R (ORAL)

Justice V. S. Aggarwal:

The applicant, by virtue of the present petition, seeks a direction to consider him for placement in the panel for the Group 'B' post.

2. In this regard, the applicant has already submitted a representation dated 16.10.2003, copy of which is Annexure A-3, addressed to respondent No.2.

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3. When the representation as such is pending and the rights of the respondents are not likely to be affected, we deem it unnecessary to issue a show cause notice to the respondents while disposing of the present petition.

4. It is directed that respondent No.2 would consider the said representation of the applicant and pass an appropriate/speaking order within four months of the receipt of a certified copy of the present order and communicate to the applicant.

5. We make it clear that if respondent No.2 is not in a position to pass the order on the representation, he will forward the same to the appropriate authority competent to do so.

6. By way of abundant caution, we make it clear that we are not expressing ourselves on the merits of the matter.

7. OA is disposed of.

*Naik*  
( S. K. Naik )  
Member (A)

/sunil/

*Aggarwal*  
( V. S. Aggarwal )  
Chairman